NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

10. C.P. (IB)/249(MB)2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2024

NAME OF THE PARTIES:- **Spectrum Trimpex Pvt. Ltd.**
V/s
Vphrase Analytics Solutions Private Limited

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Indrajeet Hinganes appeared for the Financial Creditor through VC, and Counsel, Amir Arsiwala a/w Vidit Kumat appeared for the Corporate Debtor.

Counsel for both parties was heard on the last date of the hearing. Written submissions filed by the parties have been taken on record. **Reserved for Orders.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

ANKIT